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THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) while there are reports that the Sri Lankan Government are assessing the feasibility of establishing a Naval Base at Kach-cha Thivu Island, no construction activity by Sri Lanka has come to the notice of this Government.

- (b) The Government of India keep a close watch on the developments in the neighbourhood that may have a bearing on the security of the country and take adequate measures to ensure full defence preparedness at all times.
- (c) There is no proposal to under. take the Sedhu Samudra Project as a Defence Project.

Vesting powers of search and seizure with forest officials

780. DR. NARREDDY THULASI REDDY: Will the Minister of EN-VIRONMENT AND FORESTS be pleased to state:

- (a) whether there is any proposal under Government's consideration to vest forest officials with police powers of search, seizure and arrest of poachers; and
 - (b) if, so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRON-. MENT AND FORESTS (SHRIMATI MANEKA GANDHI,): (a) and (b). Section 50 of the Wild Life (Protection) Act, 1972 provides for vesting in Forest Officers powers of search, seizure and arrest of any person against whom there are reasonable grounds for believing that he has committed an offence under the Act, unless he

furnishes his name and address and otherwise satisfies the officer arresting him that he> will duly answer any summons or other proceedings which may be taken against him.

Villages without primary schools

781. SHRI VIREN J. SHAH: Will the PRIME MINISTER be pleased to state:

- (a) what is the number of villages which do not have a primary school at present, Statewise, and what was this number during each of the last three years; and
- (b) whether there is any plan to cover these villages for primary education; if so, what are the targets for the current year and for each of the next three years, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The state-wise figures of habitations with a population of 300 or more that do not have a primary school within walking distance of 1 km. are given in the enclosed statement. (See be-ilow). These figures pertain to 1986. Later statistics are not available.

(b) State Governments are expected to ensure that all habitations with a population of 300 (200 in case of tribal, hilly and desert areas) are provided with a primary school. Opening of primary schools is a continuous process undertaken by the State Governments taking into account factors including availability of resources in the State Plans. The Central Government neither opens such schools nor does it have any scheme to support such activity.

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Statement

Habitation with population 300 or more not served by Primary Schools/Sections within 1 Km. walking distance

Si. No.	State/Union Territory							Total number of Habitations	Habitations Unserved
1.	Andhra Pradesh				·	·		35245	328
2.	Arunachal Prade	sh						574	70
3.	Assam		•					21579	1573
4.	Bihar					-		63131	3125
5.	Goa							1037	87
6.	Gujarat							19793	152
7.	Haryana		,			,		6456	77
8.	Himachal Prades	h			,			3587	380
9.	Jammu & Kashn	air -						5807	345
10.	Karnataka							26055	688
11.	Kerala							6066	707
10.	Madhya Pradosh	ŀ						51108	2203
13,	Maharashim .							36910	602
14.	Manipur .							1262	23
15.	Meghalaya .							1566	66
16.	Mizoram						,	407	7
17.	Nagaland.							709	3
18.	Orissa					-		29333	1103
19.	Panjab							10763	43
20.	Rajasthan				,		•	28746	2 636
21.	Sikkim							346	33
22.	Tamil Nadu .			-				32071	1463
23.	Tripura		•					2372	315
24.	Uttar Pradesh .		•		•	٠		102238	14302
25.	West Bangai		٠		•	٠		42230	1389
26.	A & N Islands		٠	•			-	171	20
27,	Chandigarh .							21	. 60
28,	Dadra & Nagar	Hav	eli					69	10
29.	. Daman & Diu .							45	3
30	Delhi			-				199	00
31.	Lak							6	60
32	Pandicherry			٠				239	3
	ALL INDIA	. –					-	530176	31758

Data based on Fifth All India Educational Survey, 1986.